

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.

ROC.NO. 3371/2022-B.SPL.,

NOTIFICATION NO. 387-B.SPL.,

DATED: 24.08.2022

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their posts **and also the posts which they have been holding full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI P.LAXMANA CHARY, Junior Civil Judge-cum-Judicial Magistrate of First Class, Luxettipet, Mancherial District.	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class, Sangareddy (Post Kept Vacant)	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act –cum- III Additional Junior Civil Judge, Mancherial.	Junior Civil Judge –Cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District
2.	SMT. SHALINI SHAKELLI, XX Assistant Judge, City Civil Court, Hyderabad.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy Vice Ms. Patlolla Tejasri Transferred	XXI Assistant Judge, City Civil Court, Hyderabad.	Junior Civil Judge –Cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District

	After assumption of the said charge Smt. Shalini Shakelli, shall also take charge of the post of Special Judicial Magistrate of First Class (Mobile) for Trial of Cases Under PCR Act-Cum- II Additional Junior Civil Judge, Sangareddy, from the Junior Civil Judge -Cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District and will be full additional charge of the said additional post, until further orders.			
3.	SRI K.PARDHA SARADHI RAO, Junior Civil Judge -cum- Judicial Magistrate of First Class, Sulthanabad, Peddapalli District.	III Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Medchal-Malkajiri District at Medchal Vice SMT. V.Sowmya Transferred	Junior Civil Judge - cum- Judicial Magistrate of First Class, Peddapalli.	I Addl. Junior Civil Judge -cum- VIII Addl. Metropolitan Magistrate (Juvenile Court), Medchal- Malkajiri District at Medchal.
4.	SMT. A.NIRMALA, Special Judicial Magistrate of First Class (Mobile) for Trial of Cases Under PCR Act-Cum- II Additional Junior Civil Judge, Sangareddy.	I Assistant Judge, City Civil Court, Secunderabad. (Post Kept Vacant)	Junior Civil Judge - Cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District	III Assistant Judge, City Civil Court, Hyderabad
5.	SMT. B.PRIYANKA, I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.	Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Gajwel, Siddipet District Vice Sri K.Venkata Mallik Subrahmanya Sarma Transferred	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Kodad, Suryapet District.	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Siddipet.
6.	MS. V.SOWMYA, III Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Medchal-Malkajiri District at Medchal.	I Additional Junior Civil Judge -Cum-I Additional Judicial Magistrate of First Class, Gajwel, Siddipet District Vice Mohd. Abdul Khaleel Transferred	I Addl. Junior Civil Judge -cum- VIII Addl. Metropolitan Magistrate (Juvenile Court), Medchal- Malkajiri District at Medchal.	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Siddipet.

7.	SMT. T.SWAPNA, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Tandur, Vikarabad District.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Nidamanur, Nalgonda District (Post Kept Vacant)	Junior Civil Judge- cum-Judicial Magistrate of First Class, Kodangal, Vikarabad District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda.
8.	KUM. SYED ZAKIYYAH SULTHANA, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem, Badradri Kothagudem District.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet (Post Kept Vacant)	III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Kothagudem, Badradri Kothagudem District	Prl. Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar
After returning from training Kum. Syed Zakiyyah Sulthana, is directed to take charge of her new post from the officer mentioned in column no.5				
9.	SRI N.KEERTHI SIMHA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.	VII Assistant Judge, City Civil Court, Hyderabad (Post Kept Vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool	VIII Assistant Judge, City Civil Court, Hyderabad
10.	SRI A.PRADEEP, Junior Civil Judge-cum- Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District (Post Kept Vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, (Juvenile Court) Bhongir
11.	SRI P.B.KIRAN KUMAR, Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act -cum- I Additional Junior Civil Judge, Mahabubnagar.	Prl. Junior Civil Judge- cum- VII Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Medchal (Post Kept Vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar.	II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Medchal

12.	SRI MOHD. ABDUL KHALEEL, I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Gajwel, Siddipet District.	VI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad (Post Kept Vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.	III Metropolitan Magistrate, Hyderabad
13.	SRI MOHAMMAD UMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbaka, Siddipet District.	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Narayanpet (Post Kept Vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.	Prl. Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar
After returning from training Sri Mohammad Umar, is directed to take charge of his new post from the officer mentioned in column no.5				
14.	SRI GHOUSE PASHA MD, Prl. Junior Civil Judge-CUM-Judicial Magistrate of First Class, Bodhan, Nizamabad District.	II Metropolitan Magistrate -Cum- Special Judicial Magistrate of First Class for Railways, Secunderabad Vice Sri Sai Kiran Kasamala Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan.	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V.Act).
15.	SMT. SWATHI MURARI, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, (Juvenile Court) Kamareddy.	XI Metropolitan Magistrate -Cum- Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad (Post Kept Vacant)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Mobile), Kamareddy.	XII Metropolitan Magistrate-cum- Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad
16.	SRI P.SHYAM PRASAD, Judicial Magistrate of First Class, Special (Mobile) PCR Act, Rangareddy -cum- IV Additional Metropolitan Magistrate -cum-IV Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	Junior Civil Judge -cum-Judicial Magistrate of First Class, Dharmapuri, Jagtial District. (Post Kept Vacant)	Special Judicial Magistrate of First Class (Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.	I Additional Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class (Juvenile Court), Jagtial.

17.	SMT. S.CHANDANA, Junior Civil Judge, Amangal, Rangareddy District.	Additional Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Ramannapet, Yadadri Bhongir District Vice Smt. T. Durga Rani Kalidindi Transferred	Junior Civil Judge- cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheshwaram	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, (Juvenile Court) Bhongir.
18.	KUM. G.NISHKA PATRUDU, Special Judicial Magistrate of First Class, (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.	Judicial Magistrate of First Class, Special (Mobile) PCR Act, Rangareddy -cum- IV Additional Metropolitan Magistrate -cum-IV Additional Junior Civil Judge, Rangareddy District at L.B.Nagar. Vice Sri P.Shyam Prasad Transferred	Judicial Magistrate of First Class for Railways, Kazipet, Hanumakonda District.	Special Judicial Magistrate of First Class (Excise), Rangareddy-cum- V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.
19.	SRIS.R.DILIP KUMAR NAIK, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Parkal, Hanumakonda District.	II Additional Junior Civil Judge -cum- II Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Malkajgiri Vice Smt. K. Pooja Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Parkal	Smt. K.Pooja
20.	SMT. P.DEVI MANASA I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda	Junior Civil Judge - cum- Judicial Magistrate of First Class, Ranga Reddy District at Chevella Vice Sri Jeevan Suraj Singh Transferred	Prl Junior Civil Judge- cum-Judicial Magistrate of First Class, Warangal at Hanumakonda.	Sri Jeevan Suraj Singh

21.	MS. PATLOLLA TEJASRI I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition and Excise Act-cum-III Additional Junior Civil Judge, Sangareddy (Post Kept Vacant)	--	Junior Civil Judge-cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.
After returning from training Ms. Patblla Tejasri, is directed to take charge of her new post from Junior Civil Judge-cum-Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.				
22.	SRI SAI KIRAN KASAMALA, II Metropolitan Magistrate -Cum- Special Judicial Magistrate of First Class for Railways, Secunderabad.	XX Assistant Judge, City Civil Court, Hyderabad Vice Smt. Shalini Shakelli Transferred	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V.Act)	XXI Assistant Judge, City Civil Court, Hyderabad.
23.	MS. SRINIJA KOHIRKAR Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <i>Karimnagar</i> (Post Kept Vacant)	--	Shall assume regularly the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, <i>Karimnagar</i> .
After assumption of charge of the said post Ms. Srinija Kohirkar, will be full additional charge of the post of Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar, until further orders.				
24.	MS. NERELLA VENKATA HYMA PUJITHA III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Khammam.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Khammam. (Post Kept Vacant)	--	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Khammam
After assumption of charge of the said post Ms. Nerella Venkata Hyma Pujitha, will be full additional charge of the post of III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Khammam, until further orders.				

25.	MS. KEERTHI CHANDRIKA REDDY DEVARAPALLI Special Judicial Magistrate of First Class (Mobile) Court for Trial of Cases under PCR Act – Cum- I Additional Junior Civil Judge, Nalgonda.	Prl. Junior Civil Judge – cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda. (Post Kept Vacant)	--	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.
After assumption of charge of the said post Ms. Keerthi Chandrika Reddy Devarapalli, will be full additional charge of the post of Special Judicial Magistrate of First Class (Mobile) Court for trial of Cases under PCR Act-cum-I Addl. Junior Civil Judge, Nalgonda, until further orders.				
26.	SMT. E.SUCHARITHA, II Additional Junior Civil Judge –Cum- XIII Additional Metropolitan Magistrate Rangareddy District at Rajendranagar.	Principal Junior Civil Judge –cum- XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar. Vice Ms. Rubina Fatima Transferred	Ms. Rubina Fatima	
27.	MS. RUBINA FATIMA Principal Junior Civil Judge –cum- XI Additional Metropolitan Magistrate, Rangareddy District at Rajanedranagar.	II Additional Junior Civil Judge –Cum- XIII Additional Metropolitan Magistrate Rangareddy District at Rajendranagar. Vice Smt. E.Sucharitha Transferred	Smt. E.Sucharitha	
28.	SMT K. POOJA, II Additional Junior Civil Judge –cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	Prl. Junior Civil Judge – cum- Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri. (Post Kept Vacant)	--	Shall assume regularly the post of Prl. Junior Civil Judge–cum- Metropolitan Magistrate, Medchal- Malkajgiri District at Malkajgiri

29.	SRI JEEVAN SURAJ SINGH, Junior Civil Judge -cum- Judicial Magistrate of First Class, Ranga Reddy District at Chevella.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar <i>(Post Kept Vacant)</i>	--	II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
After assumption of charge of the said post Sri Jeevan Suraj Singh, will be full additional charge of the post of I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar, until further orders.				
30.	SMT. K.CHANDISHWARI DEVI, II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Warangal at Hanumakonda. <i>(Post Kept Vacant)</i>	--	Shall assume regularly the post of Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Warangal at Hanumakonda
<p>After assumption of charge of the said post Smt. K.Chandishwari Devi, will be full additional charge of the posts of (1) I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda and III Additional Junior Civil Judge -Cum- III Additional Judicial Magistrate of First Class, Warangal at Hanumakonda, until further orders and (2) II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda and Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Warangal at Hanumakonda, till the completion of training period of Ms. G.Sashee.</p> <p>Further, Ms. G.Sashee, Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Warangal at Hanumakonda, after completion of her basic training shall take charge of her post and also the post of II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda from the Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Warangal at Hanumakonda and will be full additional charge of the said additional post, until further orders.</p>				
31.	SMT. T. DURGA RANI KALIDINDI, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Utnoor, Adilabad District. Vice Sri R. Ajay Kumar Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir, Yadadri Bhongir District.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad.

32.	MS. BHAVYA KOVI, Special Judicial Magistrate of First Class (Mobile) Under PCRA Act -cum- III Additional Junior Civil Judge, Nizamabad.	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class, Nizamabad. (Post Kept Vacant)	--	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.
After assumption of charge of the said post Ms. Bhavya Kovi, will be full additional charge of the post of Special Judicial Magistrate of First Class (Mobile) Under PCRA Act -cum- III Additional Junior Civil Judge, Nizamabad, until further orders.				
33.	SRI K.VENKATA MALLIK SUBRAHMANYA SARMA Prl. Junior Civil Judge - Cum-Judicial Magistrate of First Class, Gajwel, Siddipet District.	Administrative Officer, Telangana State Judicial Academy, Secunderabad. (Post Kept Vacant)	Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Siddipet.	Deputy Director, Telangana State Judicial Academy, Secunderabad.
34.	SRI R. AJAY KUMAR Junior Civil Judge-cum-Judicial Magistrate of First Class, Utnoor, Adilabad District	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class, Nirmal. (Post Kept Vacant)	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Boath, Adilabad District
After assumption of said charge Sri R.Ajay Kumar, will be full additional charge of the post of I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.				
35.	SRI T.MURALI MOHAN, II Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Principal Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally. Vice Smt. Shivaleela .S Transferred	Principal Junior Civil Judge -cum- VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally

36.	SMT. SHIVALEELA .S Principal Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	II Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. Vice Sri T.Murali Mohan Transferred	--	Principal Junior Civil Judge -cum- VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
After returning from training Smt. S.Shivaleela, , is directed to take charge of her new post from the officer mentioned in column no.5				

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court. Further the officers mentioned in Column No.4 who are holding full additional charge of the posts mentioned in Column No.2 are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instruction issued by the High Court and inform the same to the High Court for information.

- NOTE:**
1. The officer(s) at Sl.Nos. 1 to 7 and 9 to 12, 14 to 20, 29, 31, 33 and 34 shall get themselves relieved from their present posts and join in their new posts on or before **01.09.2022** without fail.
 2. The officer(s) at Sl.Nos. 23 to 28, 30, 32 & 35 shall immediately take charge of their new posts.
 3. The officer at Sl.No.22 shall get himself relieved and take charge of his new post immediately after Smt. Shalini Shakelli is relieved.
 4. All the Officers under orders of transfer are directed to pronounce their judgments/orders which were already reserved and join at their new stations.
 5. The officers at Sl.Nos. 8, 13, 21 & 36 under transfer orders, who are undergoing training at Telangana State Judicial Academy, Secunderabad, shall take charge of their new post on 12.09.2022 without fail.

6. The officer(s) Viz., Kum. Syed Zakiyyah Sulthana, Sri N.Keerthi Simha, Sri A.Pradeep, Sri P.B.Kiran Kumar, Sri Mohd. Abdul Khaleel, Sri Mohammad Umar, Sri Ghouse Pasha MD., Smt. Swathi Murari, Sri P.Shyam Prasad, Smt. S.Chandana, Kum. G.Nishka Patrudu, Sri S.R.Dilip Kumar Naik are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer(s) are transferred to the present station on their request.
7. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
8. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the website is valid for relieving and joining duty.


24/8/22
REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the Hon'ble **Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad.

12. **THE PRL. DISTRICT AND SESSIONS JUDGES:**

(i) Adilabad, (ii) Mancherial, (iii) Nirmal, (iv) Kumuram-Bheem District at Asifabad, (v) Karimnagar, (vi) Jagtial, (vii) Rajanna Sircilla District at Sircilla, (viii) Peddapally, (ix) Khammam, (x) Bhadradri-Kothagudem District at Kothagudem, (xi) Mahabubnagar, (xii) Jogulamba Gadwal District at Gadwal, (xiii) Wanaparthy, (xiv) Narayanpet, (xv) Nagarkurnool, (xvi) Sangareddy, (xvii) Medak, (xviii) Siddipet, (xix) Nalgonda, (xx) Suryapet, (xxi) Yadadri Bhongir District at Bhongir, (xxii) Nizamabad, (xxiii) Kamareddy, (xxiv) Rangareddy District at L.B.Nagar, (xxv) Medchal-Malkajgiri District at Malkajgiri, (xxvi) Vikarabad, (xxvii) Hanumakonda, (xxviii) Warangal, (xxix) Jangaon, (xxx) Mahabubabad, (xxxi) Mulugu, (xxxii) Jayashankar-Bhupalpally District at Bhupalpally.

13. The Pay and Accounts Officer, Hyderabad.

14. **THE DISTRICT TREASURY OFFICERS:**

(i) Adilabad, (ii) Mancherial, (iii) Nirmal, (iv) Kumuram-Bheem District at Asifabad, (v) Karimnagar, (vi) Jagtial, (vii) Rajanna Sircilla District at Sircilla, (viii) Peddapally, (ix) Khammam, (x) Bhadradri-Kothagudem District at Kothagudem, (xi) Mahabubnagar, (xii) Jogulamba Gadwal District at Gadwal, (xiii) Wanaparthy, (xiv) Narayanpet, (xv) Nagarkurnool, (xvi) Sangareddy, (xvii) Medak, (xviii) Siddipet, (xix) Nalgonda, (xx) Suryapet, (xxi) Yadadri Bhongir District at Bhongir, (xxii) Nizamabad, (xxiii) Kamareddy, (xxiv) Rangareddy District at L.B.Nagar, (xxv) Medchal-Malkajgiri District at Malkajgiri, (xxvi) Vikarabad, (xxvii) Hanumakonda, (xxviii) Warangal, (xxix) Jangaon, (xxx) Mahabubabad, (xxxi) Mulugu, (xxxii) Jayashankar-Bhupalpally District at Bhupalpally.

15. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad.

+Spare.